राष्ट्रीयहरितअधिकरण / National Green Tribunal
प्रधानन्यायपीठ / Principal Bench
फरीदकोटहाउस, कॉपरनिकसमार्ग/ Faridkot House, Copernicus Marg
नईदिल्ली / New Delhi – 110001
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NGT/PB/637/Admin/2018/239 29th April, 2019

CIRCULAR

Sub: Advertisement for engagement of Senior Legal Research Associate on contractual basis in the National Green Tribunal, Principal Bench at New Delhi – reg.

1 Applications are invited from candidates who fulfil the following essential qualification and other eligibility conditions as on 30th April, 2019 for engagement as Legal Research Associate purely on contractual basis on a fixed consolidated remuneration of around Rs.75,000/- per month which will be negotiable depending on the profile of the candidate, during the period of assignment (1 year), subject to further extension. However, the contract can be terminated at any point of time without any notice.

Sl. No	Name of the post	Eligibility	Age limit	Place of assignment	Remuneration
1	Senior Legal Research Associate with (3) three years experience in research.	**Essentials:** LL.B with knowledge of; 1.Legal Research 2.Environment Laws 3.Court Procedures	Maximum 35 years	National Green Tribunal, Principal Bench, New Delhi	Around Rs. 75,000/- Per month Which will be negotiable depending on the profile of the candidate.

2. Essential Qualifications:

i. Candidate must be a law graduate with an LL.B degree.
ii. Candidate with LL.M in environmental law will be given preference.
iii. Candidates with fulltime litigation/research experience in the field of Environmental Laws will be given preference.
iv. Candidate must have knowledge of computer including retrieval of desired information from various search engines such as SSC Online, manupatra, Lexis Nexis, Westlaw etc.

3. The terms and conditions for the above engagement shall be as follows:

i. The person engaged shall perform his/her duties as assigned by the concerned Supervisor from time to time.
ii. One day casual leave shall be given in a month, to be availed with prior permission.

29.4.19

iii. National Green Tribunal, Principal Bench shall have the right to examine/review the service rendered by him.
iv. He/She shall perform his/her obligation with all necessary skills, diligence, efficiency and economy.
v. During the term of service, he/she shall not engage himself/herself in any private business of professional activity which could conflict with the interest of the Government.
vi. He/She shall treat all the information as confidential and use the same only for the purpose of the performance of service.
vii. The service can be terminated at any point of time, without giving any notice and assigning any reason thereof.
viii. The engaged person, if absent from duty for more than seven days without intimation and approval of leave, shall be liable to be dismissed from engagement without giving any notice.

4. Interested persons may submit their bio-data with the particulars in the enclosed format along with relevant documents to the **"Registrar General, National Green Tribunal, Principal Bench, Faridkot House, Copernicus Marg, New Delhi – 110001** on or before. 11th May, 2019 (5:00 PM).

29.4.19

(Dr. Sukhda Pritam)
Deputy Registrar

Copy to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial & Expert Members
3. PA to Ld. Registrar General
4. Ld. Registrar of all Zonal Bench (Bhopal/Chennai/Kolkata/Pune) to notify in the Notice Board.
5. Ld. Deputy Registrar, PB
6. AAO cum DDO, NGT
7. All Section In-charge, NGT, PB
8. Computer In-charge for uploading on the website
9. Guard file
10. Concerned Office File

National Green Tribunal/राष्ट्रीय हरित अधिकरण

Principal Bench/प्रधान न्यायपीठ

Faridkot House/Copernicus Marg/फरीदकोट हाउस, कॉपरनिकस मार्ग,

New Delhi/नई दिल्ली -110001

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APPLICATION FORM FOR ENGAGEMENT OF SENIOR LEGAL RESEARCH ASSOCIATE ON CONTRACTUAL BASIS IN NGT, PB, NEW DELHI

NOTICE DATED: 29/04/2016

POST APPLIED FOR : Senior Legal Research Associate

Paste recent passport size photo

1. Name (in block letters) : .....
2. Father's/ Husband Name : .....
3. Sex : .....(Male/Female)
4. Category GENERAL/ OBC/ SC/ ST
5. Postal Address (For correspondence) :.....

.....

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Contact No. (Mobile & Landline) : .....

6. Permanent Address : .....

.....

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(Alternative Contact No.) : .....

7. E-mail id : .....
8. Fax No. : .....
9. Date of Birth : .....

Years ☐ Months ☐ Days ☐

10. Educational Qualification:

Exam Passed	Board/ University	Year of passing	Subjects	Division	Percentage

11. **Professional Qualification:**

Exam Passed	Board/ University	Years of Passing	Subjects	Division	Percentage

12. **Experience:**

Post held	From	To	Scale of Pay/ consolidate pay	Ministry/Department	Subject handled (in brief)

13. Any Other Information (Please attach separate sheet, if required) :

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DECLARATION

I solemnly do hereby affirm and declare that the information given above is true and correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/ selection/ engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

(Signature)

Date:.....

Place:.....